NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER
:

PETITION NUMBER
: CP/724/(IB)/CB/2017

NAME OF THE PETITIONER(S)
: CONSOLIDATED SHIPPING LINE INDIA PVT LTD

NAME OF THE RESPONDENT(S)
: M+R LOGISTICS (INDIA) PVT LTD

UNDER SECTION
: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION
SIGNATURE
REPRESENTATION BY WHOM

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make final submissions. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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